

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

IA 815 of 2020 in CP(IB) 137 of 2018

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2021

Name of the Company:

Bank of India  
V/s  
Diamond Power Infrastructure Ltd

Section:

60(5)/7 of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Nirag Pathak appeared for the applicant.

No one appeared for the RP.

Matter stands adjourned to 03.02.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 5th day of January, 2021

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(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)